

MC(WP(C) No.168/2014
In WP(C)No.187/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

As prayed for by Mr. R Deb Nath, learned CGC appearing for the applicants, list this case on *07.07.2014*. An endeavour shall be made to dispose of the writ petition at the Admission stage on that day.

JUDGE

JUDGE

Lam

PIL No.7/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel for the respondents, list this case as a fixed item on 07.07.2014.

JUDGE

JUDGE

Lam

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

Learned counsel appearing for the parties submit at the Bar that the matter in dispute in the present appeal is likely to be settled amicably between the parties outside the Court very shortly and accordingly, pray for listing this case on *11.07.2014*.

JUDGE

JUDGE

Lam

WA No.17/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel for the respondents, list this case as a fixed item on *27.07.2014*.

JUDGE

JUDGE

Lam

WA No.43/2013
In WP(C)No.174/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

Affidavits are not required to be filed in the writ appeals. Accordingly, list this appeal for hearing on *11.07.2014*.

JUDGE

JUDGE

Lam

WA No.49/2013
In WP(C)No.175/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

Affidavits are not required to be filed in the writ appeals. Accordingly, list this appeal for hearing on *11.07.2014*.

JUDGE

JUDGE

Lam

WP(C)No.125/2011

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

List this case on Monday (30.06.2014). It is cautioned that the prayer for adjournment may not be entertained on the next date i.e. 30.06.2014.

JUDGE

JUDGE

Lam

WP(C)No.216/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel appearing for the parties, list this case a fixed item on *21.07.2014*. Learned counsel appearing for the parties made an assurance before this Court that this case will not be adjourned on that day.

JUDGE

JUDGE

Lam

WP(C)No.224/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

List this case before another Bench without one of us
(S.R. Sen, J).

JUDGE

JUDGE

Lam

WP(C)No.304/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

27.06.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel appearing for the appellants, list this case on 14.07.2014.

JUDGE

JUDGE

Lam